

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 282 OF 2017 &
IA NOS. 734 OF 2017 and IA NO. 485 OF 2018

Dated: 7th March, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Jaiprakash Power Ventures Limited **Appellant(s)**
Versus
Madhya Pradesh Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Nishtha Kumar
Mr. Vikas Maini

Counsel for the Respondent(s) : Mr. Parinay Deep Shah
Ms. Surabhi Pandey for R-1

Mr. Shubham Arya
Ms. Poorva Saigal
Ms. Anushree Bardhan for R-2

Mr. Aashish Anand Bernard
Mr. Paramhans Sahani for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on
14.08.2019.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/vt